NO. 111. SHRI BIDYUT BARAN MAHATO:
SHRI DHAIRYASHEEL SAMBHAIJIRAO MANE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Government has set any target to construct pucca houses for urban poor in the country and if so, the details thereof;
(b) the total number of houses constructed by the Government till date and the time by which remaining houses are likely to be constructed;
(c) whether the Government has set any deadline for the construction of such houses and if so, the details thereof;
(d) the details of total amount of expenditure incurred on the houses constructed for urban poor till date;
(e) whether the Government has also prepared any future action plan regarding construction of pucca houses for poor in the country and if so, the details thereof; and
(f) the details of other measures taken/being taken by the Government to improve the living standard and for upliftment of urban poor from below poverty line?

ANSWER
THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (f): A Statement is laid on the Table of the House.
STATEMENT

STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. 111 FOR 27.07.2023 REGARDING ‘CONSTRUCTION OF PUCCA HOUSES’

(a) to (f): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries, particularly Economically Weaker Section (EWS) across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses.

Against the validated demand of 1.12 crore houses, as on 10.07.2023, 118.90 lakh houses have been sanctioned under PMAY-U, out of which, 112.22 lakh have been grounded for construction; of which 75.31 lakh are completed/delivered to the beneficiaries. The scheme period which was earlier up to 31.03.2022, has since been extended up to 31.12.2024, except CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. Accordingly, States/UTs have been advised to expedite to complete all sanctioned houses within the extended Mission period.

Under PMAY-U, Central Assistance of ₹1.47 lakh crore has been released to States/UTs/Central Nodal Agencies (CNAs) till date.

This Ministry has also been implementing Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Swachh Bharat Mission – Urban (SBM-U). The main priority under AMRUT is access to a tap with assured supply of water and a sewerage connection. SBM-U aims at elimination of open defecation through construction of toilets and achieving 100% scientific management of municipal solid waste. As per the PMAY-U scheme guidelines, States/UTs are requested to ensure convergence with all relevant schemes relating to civic amenities, infrastructure and other welfare measures, in housing projects to be undertaken under PMAY-U scheme to improve living standard and upliftment of urban poor.
Apart from PMAY-U, SBM-U and AMRUT, Ministry of Health and Family Welfare under National Health Mission provides financial and technical support to States/UTs to strengthen the health care systems to provide affordable healthcare to all the citizens. Under Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), health coverage up to ₹5 lakh per family per year is provided to all eligible households. Further, support is provided to States/UTs for establishing Health and Wellness Centres (HWCs) to provide free and quality healthcare closer to people’s homes. Further, Central Government is implementing SAUBHAGYA - Pradhan Mantri Sahaj Bijli Har Ghar Yojana, Pradhan Mantri Ujjwala Yojana (PMUY) and UJALA scheme in all urban areas amongst others.

*****